## National Company Law Tribunal

Allahabad Bench

CP NO. 71 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Bank of Basinda VIS Rotonac Exposts Protonal Exposition of The Companies act: U/S 7 of IIB Code of 2016

SI. NO.	<u>Name</u>	Designation	Representation	Signature
<u>1.</u>	Mr. Annuag Khama	Sr. Adv.	Applicant	label Aganual
<u>2.</u>	Rahul Agamal	Adw	11	thin g
3.	Directe Koder	a24.	raspondant	to cala
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## CP NO.71/ALD/2017

Arguments on the part of both the parties are heard. Judgment is reserved.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash